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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/622/(IB)/2017  
NAME OF THE PETITIONER(S) : PENNAR ENGINEERED BUILDING SYSTEM LTD  
NAME OF THE RESPONDENT(S) : INDIA JAPAN LIGHTING PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	SRENJK.S. JAIN	Counsel for petition	
2	A.G.S. ANJANVARAYANA (For A.R. MYSAMY)	For Respondent	

**ORDER**

Counsels representing both the parties are present. Heard both the counsels. Order is reserved.

-sd-

**S Vijayaraghavan**  
Member (Technical)

-sd-

**K Anantha Padmanabha Swamy**  
Member (Judicial)